

- (vii) A total of 477 numbers of socio-economic developmental projects worth Rs. 3803.08 crore have been sanctioned to the State of Assam under the Non-Lapsable Central Pool of Resources.

Issuance of identity cards based on NPR

1608. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of issuance of identity cards based on the National Population Register (NPR) till date along with the details thereof;
- (b) whether Government intends to issue identity cards for all citizens against the NPR; and
- (c) the proposed timeline for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (b) The Government has decided to create a National Population Register (NPR) by collecting information on specific characteristics of all usual residents in the country. The NPR would include citizens as well as non-citizens. It would have photographs, 10 finger prints and 2 IRIS prints of all usual residents who are of age 5 years and above. Financial proposals for the issuance of Resident Identity (smart) Cards (RICs) to all usual residents who are of age 18 years and above has already been appraised by the Expenditure Finance Committee (EFC) and recommended. The Cabinet considered the matter on 31.01.2013 and referred it to Group of Ministers (GoM). Two meeting(s) on 13.03.13 and 26.04.2013 of the GoM have since been held without any decision.

- (c) Does not arise in view of the above reply.

Bills received from States for approval

1609. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received several Bills from various State Governments including Kerala for approval;
- (b) if so, the State/Union Territory-wise names of the Bills received along with those approved and pending with the Union Government including the reasons for pendency during each of the last three years and the current year; and

(c) by when the pending Bills are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) to (c) The details of the Bills received from the State Government concerned (under Article 200 read with Article 254(2) of the Constitution of India) for the consideration and assent of the President under Article 201 of the Constitution of India during 2011, 2012, 2013 and 2014 and the status of each Bill are given in Statement (*See below*).

The State Legislations are examined in consultation with the Central Ministries/ Departments concerned from the following angles:

- (i) Repugnancy with Central laws;
- (ii) Deviation from National or Central Policy; and
- (iii) Legal and Constitutional validity.

Whenever necessary, the State Governments are advised to modify/amend provisions of such legislations/Bills keeping the above in view. Sometimes, discussions are also held with the State Governments and Ministries/Departments of the Government of India with a view to arrive at a decision expeditiously. Hence, no time frame can be fixed for finalizing the same.

Statement*Details of Bills received from concerned State Governments*

Year 2011

Sl. No.	Name of the State	Name of the Legislation received	Present status: Finalized /Pending
1	2	3	4
1.	Andhra Pradesh	The Andhra Pradesh Self help Groups Women (Leasing of Agriculture Land) Bill, 2010.	Pending
2.	Assam	The Assam Preventive Detention (Amendment) Bill, 2009.	Finalized
3.	Assam	The Assam Molasses Control Bill, 2011.	Pending
4.	Bihar	The Bengal, Agra and Assam Civil Courts (Bihar Amendment) Bill, 2010.	Finalized
5.	Bihar	The Code of Criminal Procedure (Bihar Amendment) Bill, 2011.	Finalized
6.	Chhattisgarh	The Chhattisgarh Rent Control Bill, 2011.	Finalized
7.	Gujarat	The Bombay Rent, Hotel and Lodging House Rates Control (Gujarat Amendment) Bill, 2011.	Finalized
8.	Gujarat	The Bombay Tenancy and Agricultural Land (Gujarat Amendment) Bill, 2011.	Finalized
9.	Gujarat	The Bombay Prevention of Fragmentation and Consolidation of Holding (Gujarat Amendment) Bill, 2011.	Finalized

1	2	3	4
10.	Gujarat	The Gujarat Tenancy and Agricultural Lands Laws (Amendment) Bill, 2011.	Pending
11.	Himachal Pradesh	The Criminal Law (Himachal Pradesh Amendment) Bill, 2011.	Finalized
12.	Himachal Pradesh	The Himachal Pradesh Electricity (Taxation on Generation) Bill, 2011.	Pending
13.	Jharkhand	The Code of Criminal Procedure (Jharkhand Amendment) Bill, 2011.	Pending
14.	Jharkhand	The Jharkhand University of Technology Bill, 2011.	Pending
15.	Karnataka	The Industrial Employment (Standing Order) (Karnataka Amendment) Bill, 2005.	Pending
16.	Karnataka	The Karnataka Mulageni Athava Voiam ulageni Genidararige Malikathvavannu Pradana Maduva Vidheyaka, 2011 (The Karnataka Conferment of Ownership on Mulageni or Volamulagent Tenants Bill, 2011).	Finalized
17.	Karnataka	The Factories (Karnataka Amendment) Bill, 2011.	Pending
18.	Karnataka	The Karnataka Rajya Naveenatmaka Viswavidyalagala Vidheyaka, 2011 (The Karnataka State Innovative Universities Bill, 2011).	Pending
19.	Kerala	The Plachimada Coca Cola Victims Relief and Compensation Claims Special Tribunal Bill, 2011.	Pending
20.	Madhya Pradesh	The Madhya Pradesh Vishesh Nyayalaya Vidheyak, 2011.	Finalized
21.	Madhya Pradesh	The Madhya Pradesh Vishwavidyalaya (Sanshodhan) Vidheyak, 2011.	Pending

22.	Maharashtra	The Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) (Amendment) Bill, 2011.	Finalized
23.	Maharashtra	The Bombay Civil Courts (Amendments) Bill, 2011.	Finalized
24.	Maharashtra	The Maharashtra Educational Institutions (Regulation of Fee) Bill, 2011.	Pending
25.	Maharashtra	The Maharashtra Cooperative Societies (Second Amendment) Bill, 2010.	Pending
26.	Maharashtra	The Payment of Bonus (Maharashtra Amendment) Bill, 2010.	Finalized
27.	Maharashtra	The Mumbai Municipal Corporations, the Bombay Provincial Municipal Corporations, the City of Nagpur Corporation, the Bombay Police and the Maharashtra Municipal Councils, Nagar Panchayats and Industrial Townships (Amendment) Bill, 2009.	Finalized
28.	Meghalaya	The Meghalaya Transfer of Land (Regulation) Amendment Bill, 2010.	Finalized
29.	Mizoram	The Mizoram Taxes on Entry of Goods in Local Areas Bill, 2011.	Pending
30.	Punjab	The Punjab Labour Welfare fund (Second Amendment) Bill, 2010.	Finalized
31.	Punjab	The Prisons (Punjab Amendment) Bill, 2011.	Pending
32.	Punjab	The CrPC (Punjab Amendment) Bill, 2010.	Pending
33.	Punjab	The IPC (Punjab Amendment) Bill, 2010.	Pending
34.	Rajasthan	The Rajasthan Stamp (Amendment) Bill, 2011.	Finalized

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1	2	3	4
35.	Sikkim	The Sikkim Lokayukta Bill, 2011.	Finalized
36.	Tamil Nadu	The Tamil Nadu Preservation of Private Forests (Amendment) Bill, 2011.	Pending
37.	Uttarakhand	The Indian Stamp (Uttarakand Amendment) Bill, 2011.	Pending
38.	Uttarakhand	The Indian Registration (Uttarakand Amendment) Bill, 2011.	Pending
39.	Uttar Pradesh	The Indian Partnership (Uttar Pradesh Amendment) Bill, 2011.	Finalized
40.	Uttar Pradesh	The Uttar Pradesh State Authority for Minority Educational Institutions Bill, 2011.	Pending
41.	Uttar Pradesh	The CrPC (Uttar Pradesh Second Amendment) Bill, 2011.	Pending
42.	Uttar Pradesh	The Societies Registration (Uttar Pradesh Amendment) Bill, 2011.	Finalized
43.	West Bengal	The Gorkhaland Territorial Administration Bill, 2011.	Finalized
Year: 2012			
1.	Andhra Pradesh	The Andhra Pradesh Rent Control Bill, 2011.	Pending
2.	Andhra Pradesh	The Andhra Pradesh (Andhra Area) Inatins (Abolition and Conversion into Ryotwari) (Amendment) Bill, 2012.	Finalized
3.	Andhra Pradesh	The Andhra Pradesh Land Reforms (Ceiling on Agricultural Holdings) (Amendment) Bill, 2011.	Finalized
4.	Assam	The Assam Medicare Service Persons and Medicare Service Institutions	Finalized

		(Prevention of Violence and Damage to Property) Bill, 2011.	
5.	Chhattisgarh	The Chhattisgarh Protection of Depositors' Interest Bill, 2005.	Pending
6.	Goa	The Goa Lokayukta Bill, 2003.	Finalized
7.	Haryana	The Haryana Shri Durga Mata Shrine Bill, 2012.	Pending
8.	Himachal Pradesh	The Himachal Pradesh Special Courts (Attachment and Confiscation of Property) Bill, 2011.	Pending
9.	Himachal Pradesh	The Himachal Pradesh Lokayukta Bill, 2012.	Finalized
10.	Himachal Pradesh	The Himachal Pradesh Excise Bill, 2011	Finalized
11.	Jharkhand	The Jharkhand Protection of Interest of Depositors (in Financial Establishment) Bill, 2011.	Finalized
12.	Karnataka	The Karnataka Maritime Board Bill, 2011.	Pending
13.	Karnataka	The Karnataka Land Grabbing (Prohibition) Bill, 2011.	Pending
14.	Karnataka	The Karnataka Land Revenue (Third Amendment) Bill, 2011.	Finalized
15.	Karnataka	The Karnataka Compulsory Service Training by Candidates Completed Medical Courses Bill, 2012.	Pending
16.	Kerala	The Commonwealth Trust, Kozhikode (Acquisition and Transfer of Undertaking) Bill, 2012.	Pending
17.	Maharashtra	The Bombay Tenancy and Agricultural Lands, the Hyderabad Tenancy and Agricultural Lands, and the Bombay Tenancy and Agricultural Lands (Vidarbha) (Amendment) Bill, 2011.	Pending

1	2	3	4	156
18.	Maharashtra	The Bombay Shops and Establishments (Amendment) Bill, 2011.	Finalized	<i>Written Answers to</i>
19.	Maharashtra	The Maharashtra Regional and Town Planning (Amendment) Bill, 2011.	Pending	
20.	Maharashtra	The Maharashtra Groundwater (Development and Management) Bill, 2009.	Finalized	
21.	Maharashtra	The Maharashtra Essential Services Maintenance Bill, 2011.	Finalized	
22.	Maharashtra	The Bombay City Civil Courts (Amendment) Bill, 2012.	Finalized	
23.	Maharashtra	The Bombay Tenancy and Agricultural Lands, The Hyderabad Tenancy and Agricultural Lands and the Bombay Tenancy and Agricultural Lands (Vidarbha Region) (Amendment) Bill, 2012.	Finalized	
24.	Maharashtra	The Maharashtra Paramedical Council Bill, 2012.	Pending	[RAJYA SABHA]
25.	Maharashtra	The Maharashtra Housing (Regulation and Development) Bill, 2012.	Pending	
26.	Maharashtra	The Maharashtra Municipal Corporations & Municipal Councils (Second Amendment) Bill, 2012.	Pending	
27.	Maharashtra	The Maharashtra Land Revenue Code (Second Amendment) Bill, 2012.	Pending	
28.	Manipur	The Manipur Lokayukta Bill, 2011.	Pending	<i>Unstarred Questions</i>
29.	Manipur	The Manipur Protection of Depositors (in Financial Establishments) Bill, 2012.	Pending	
30.	Odisha	The Orissa Protection of Interests of Depositors (in Financial Establishments) Bill, 2011.	Finalized	

31.	Odisha	The Odisha Scheduled Castes, Scheduled Tribes and Backward Classes (Regulation of Issuance and Verification of) Caste Certificates Bill, 2011.	Pending
32.	Rajasthan	The Rajasthan Special Courts Bill, 2012.	Finalized
33.	Sikkim	The Sikkim Rolep-Hydro Electric Power Project (Transfer and Vesting of Land) Bill, 2012-13	Pending
34.	Sikkim	The Sikkim Lokayukta (Amendment) Bill, 2012	Pending
35.	Tamil Nadu	The Registration (Tamil Nadu Amendment) Bill, 2012.	Finalized
36.	Tamil Nadu	The Indian Stamp (Tamil Nadu Amendment) Bill, 2012.	Finalized
37.	Tamil Nadu	The Indian Stamp (Tamil Nadu Second Amendment) Bill, 2012.	Pending
38.	Tamil Nadu	The Indian Stamp (Tamil Nadu Third Amendment) Bill, 2012.	Finalized
39.	Tamil Nadu	The Indian Stamp (Tamil Nadu Fourth Amendment) Bill, 2012.	Finalized
40.	Tamil Nadu	The Annamalai University (Amendment) Bill, 2012.	Pending
41.	Tripura	The Tripura Requisition and Control of Private Vehicle Bill, 2011.	Pending
42.	Tripura	The Tripura State Minority Commission Bill, 2008.	Pending
43.	Uttarakhand	The Uttarakhand Lokayukta Bill, 2011.	Finalized
44.	West Bengal	The West Bengal Land Acquisition Laws (Amendment & Validation) Bill, 2011.	Finalized
45.	West Bengal	The Indian Stamp (West Bengal Amendment) Bill, 2012.	Finalized

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Unstarred Questions

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1	2	3	4
Year: 2013			
1.	Andhra Pradesh	The Andhra Pradesh State Commission for Scheduled Castes and Scheduled Tribes (Amendment) Bill, 2013.	Pending
2.	Andhra Pradesh	The Andhra Pradesh State Commission for Scheduled Tribes Bill, 2013.	Pending
3.	Assam	The Registration (Assam Amendment) Bill, 2013.	Finalized
4.	Chhattisgarh	The Chhattisgarh Dharma Swatantraya (Sanshodhan) Bill, 2006.	Pending
5.	Chhattisgarh	The Chhattisgarh High Court (Appeal to Division Bench) (Amendment) Bill, 2013	Pending
6.	Chhattisgarh	The Chhattisgarh Educational Institutions (Management) Bill, 2013	Pending
7.	Chhattisgarh	The Chhattisgarh Co-operative Societies (Amendment) Bill, 2013	Pending
8.	Chhattisgarh	The Criminal Law (Chhattisgarh Amendment) Bill, 2013	Pending
9.	Gujarat	The Gujarat Co-operative Societies (Second Amendment) Bill, 2013.	Finalized
10.	Haryana	The Haryana Protection of Interest of Depositors in Financial Establishment Bill, 2013.	Pending
11.	Himachal Pradesh	The Himachal Pradesh Ceiling on Land Holdings (Amendment) Bill, 2012.	Finalized
12.	Karnataka	The Electricity (Karnataka Amendment) Bill, 2013.	Pending
13.	Karnataka	The Karnataka State Universities (Second Amendment) Bill, 2013.	Pending
14.	Kerala	The Registration (Kerala Amendment) Bill, 2009.	Finalized
15.	Kerala	The Kerala Protection of Interests of Depositors in Financial Establishments Bill, 2012.	Pending

16.	Kerala	The Indian Partnership (Kerala Amendment) Bill, 2011.	Finalized
17.	Madhya Pradesh	The Code of Criminal Procedure (Madhya Pradesh Amendment) Bill, 2013.	Pending
18.	Meghalaya	The Meghalaya Police (Amendment) Bill, 2013.	Pending
19.	Meghalaya	The Criminal Laws (Meghalaya Amendment) Bill, 2013.	Pending
20.	Odisha	The Odisha Maritime Board Bill, 2011.	Pending
21.	Odisha	The Orissa Ground Water (Regulation, Development & Management) Bill, 2011.	Pending
22.	Odisha	The Industrial Disputes (Odisha Amendment) Bill, 2013.	Pending
23.	Odisha	The Arbitration and Conciliation (Odisha Amendment) Bill, 2012.	Pending
24.	Punjab	The Punjab Co-operative Societies (Amendment) Bill, 2013.	Pending
25.	Punjab	The Punjab Agricultural Credit Operations and Miscellaneous Provisions (Banks) (Amendment) Bill, 2013.	Pending
26.	Tamil Nadu	The Annamalai University Bill, 2013.	Finalized
27.	Tamil Nadu	The Indian Partnership (Tamil Nadu Amendment) Bill, 2013.	Finalized
28.	Tamil Nadu	The Industrial Disputes (Tamil Nadu Amendment) Bill, 2013.	Pending
29.	Tamil Nadu	The Tamil Nadu Stamp Bill, 2013.	Pending
30.	Uttarakhand	The Payment of Wages (Uttarakhand Amendment) Bill, 2012.	Pending
31.	West Bengal	The West Bengal Protection of Interests of Depositors in Financial Establishments Bill, 2013.	Finalized

Year-2014

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Note: The information is 'nil' till 31 January, 2014.